

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## CORRIGENDUM

**DATED: ALLAHABAD: December 11, 2008**

**No. 1539 / AR(S)/2008**

The word "Fatehpur" in the Court's notification no. 1519/ JR(S)/ 2008 dated 11.12.2008 be read as "**Sitapur**" in place of Fatehpur.

**BY ORDER OF THE COURT,**

Sd/-

**(VIRENDRA KUMAR DIXIT)  
REGISTRAR GENERAL**

**No. 395 / AR (S)/ 2008, Dated: Allahabad: December 11, 2008.**

In continuation to Court's endorsement no. 390/JR(S)/2008 dated 11.12.2008, Copy forwarded for information and necessary action to:

- 1The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
- 2Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
- 3Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
- 4The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
- 5The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
- 6The District & Sessions Judges, Sitapur & Fatehpur.(Information available on E-mail).
7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (I), High Court, Allahabad.
11. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Sitapur & Fatehpur. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-

**(VIRENDRA KUMAR SRIVASTAVA)  
ASSISTANT REGISTRAR (SERVICES)**